

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

PRESENT: SHRI BHASKARA PANTULA MOHAN – HON'BLE ACTING PRESIDENT

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.7.2021 AT 12:00 PM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 78/7/AMR/2020
NAME OF THE COMPANY	Circar Jute Mills Pvt Ltd
NAME OF THE PETITIONER(S)	Raghav Bhartia
NAME OF THE RESPONDENT(S)	Circar Jute Mills Pvt Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Ms.Sindu Sinha, Advocate for the Financial Creditor is present. There is no representation from the side of the Corporate Debtor and some Counsel Mr.Vinod Kapoor appears without formal and seeks 3 weeks' adjournment.

List the matter on 09.07.2021.

-sd-

**(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT**

DPK